

Sixteenth Loksabha

an>

Title: Introduction of National Medical Commission Bill, 2017.

HON. SPEAKER: Item No. 19 – Shri Jagat Prakash Nadda.

... (*Interruptions*)

SHRI JYOTIRADITYA M. SCINDIA (GUNA): Madam, this is a very important Bill. It should be sent to the Standing Committee. ... (*Interruptions*)

माननीय अध्यक्ष : ऐसा नहीं होता है। This is introduction only.

... (व्यवधान)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to move for leave to introduce a Bill to provide for a medical education system that ensures availability of adequate and high quality medical professionals; that encourages medical professional to adopt latest medical research in their work and to contribute to research; that has an objective periodic assessment of medical institutions and facilities maintenance of a medical register for India and enforces high ethical standards in all aspects of medical services; that is flexible to adapt to changing needs and has an effective grievance redressal mechanism and for matters connected there with or incidental thereto .

... (*Interruptions*)

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for a medical education system that ensures availability of adequate and high quality medical professionals; that encourages medical professional to adopt latest medical research in their work and to contribute to research; that has an objective periodic assessment of medical institutions and facilities maintenance of a medical register for India and enforces high ethical standards in all aspects of medical services; that is flexible to adapt to changing needs and has an effective grievance redressal mechanism and for matters connected there with or incidental thereto.”

The motion was adopted.

HON. SPEAKER: The Minister may now introduce the Bill.

... (*Interruptions*)

SHRI JAGAT PRAKASH NADDA: I introduce* the Bill.

... (*Interruptions*)

माननीय अध्यक्ष : समय पर नोटिस क्यों नहीं देते हो?

... (व्यवधान)

SHRI JYOTIRADITYA M. SCINDIA: Madam, we are not able to raise issues in the House. ... (*Interruptions*)

माननीय अध्यक्ष : आप बैठिए। जो बिल इंट्रोड्युज़ हुआ है, वह नियम के मुताबिक ही हुआ है। आपको विरोध करना है तो उसके भी नियम बने हुए हैं। आपको नहीं मालूम है तो प्रेमचंद्रन जी से पूछ लो। वे इंट्रोडक्शन का हर समय डालते हैं। ऐसा नहीं होता है।

... (व्यवधान)

SHRI JYOTIRADITYA M. SCINDIA: Please allow us to put forward our views, Madam. ... (व्यवधान)

माननीय अध्यक्ष : आप ऐसा नहीं कर सकते हैं।

... (व्यवधान)

माननीय अध्यक्ष : ऐसा नहीं होता है, इंट्रोडक्शन का अगर विरोध करना हो तो आपको समय पर नोटिस देना चाहिए। मैं कर दूंगी, वह नहीं करोगे तो कैसे होगा? Things do not happen like this, and it is only introduction.

... (व्यवधान)

श्री ज्योतिरादित्य माधवराव सिंधिया: मैडम, फिर तो स्टैंडिंग कमेटी को डिज़ॉल्व कर दें? स्टैंडिंग कमेटी में तो कुछ हुआ ही नहीं है। ... (व्यवधान)

माननीय अध्यक्ष : अभी तो केवल इंट्रोडक्शन ही हुआ है। आप करो, देना हो तो मैं यह नहीं कहूंगी। प्लीज़ ऐसा नहीं होता है।

... (व्यवधान)

श्री ज्योतिरादित्य माधवराव सिंधिया: मैडम, बीएसी में हाऊस में रेज़ करने के लिए कहा जाता है, हाऊस में रेज़ करते हैं तो कहते हैं कि इंद्रोडक्शन ही हुआ है। ... (व्यवधान)

माननीय अध्यक्ष : मंत्री जी कुछ कह रहे हैं, उनकी बात को सुनिए।

... (व्यवधान)

श्री जगत प्रकाश नड्डा: मैडम, मैं माननीय सदस्य से कहूँगा कि वे स्टैण्डिंग कमेटी की रिपोर्ट को पढ़ लें क्योंकि उस रिपोर्ट के आधार पर ही यह बिल आया है। ... (व्यवधान)

माननीय अध्यक्ष : ठीक है। अब आप लोग बैठ जाइए।

... (व्यवधान)

HON. SPEAKER: Now 'Zero Hour'.

... (व्यवधान)

माननीय अध्यक्ष : श्री किरीट सोमैया जी बोलिए क्या कहना है?

... (व्यवधान)